

Tours performed by Shri Rajiv Gandhi

*159. SHRI R. D. GATTANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) for how many days Shri Rajiv Gandhi, son of the former Prime Minister and his father-in-law, mother-in-law travelled in India during December last year and January this Year;

(b) whether these persons were accorded V.I.P. treatment at State expenses and if so, in what States;

(c) what was the total amount of expenditure incurred from public exchequer for arrangements connected with their visit; and

(d) what action Government propose to take against the persons responsible for misusing Government resources and public money?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH):

(a) to (d). The information is being collected and will be laid on the Table of the House.

Complaints against Research and Analysis Wing

160. SHRI KANWAR LAL GUPTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware of some news and articles appeared in the press in the last two months regarding the functioning of Research and Analysis Wing (RAW) in India:

(b) details of complaints and representations received by Government against RAW during the last two months;

(c) the results of inquiry into the complaints and the articles appeared in the press; and

(d) what steps Government propose to take to make changes in its functioning.

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d). Government are aware of the press reports that have recently appeared in regard to the Research and Analysis Wing. The main allegation against the Organisation is that it was used for political purposes within the country. There is however, no proof to establish that Research and Analysis Wing transgressed their given authority to collect external intelligence.

Measures have been initiated to review and reorganise the working of this organisation.

Expansion of Thermal Power Station Unit at Gangakhed, Maharashtra

*161. SHRIMATI MRINAL GORE:

SHRI R. K. MHALGI:

Will the Minister of ENERGY be pleased to state:

(a) whether Maharashtra Government have asked for expansion of the Thermal Power Station unit at Gangakhed (District Parbhani);

(b) if so, whether Government had undertaken any survey;

(c) whether the survey report has cited Gangakhed site as the best to install Thermal Power Station; and

(d) whether Government have taken final decision in this regard?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) to (d). No such proposal has been received in the Central Electricity Authority.

Contract to Maruti Ltd. for making Bomb Items

*162. SHRI G. M. BANATWALLA:
SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government of India granted a contract to Maruti Ltd. for